

**HIGH COURT OF TRIPURA
AGARTALA**

No. F.6(52)-HC/2021-22/18209

Dated, Agartala, the 28th July, 2022

C I R C U L A R

Subject: Regarding downtime of Virtual Courts and ePay portals.

As informed by the eCommittee, Supreme Court of India, the web portals of Virtual Courts (<https://vcourts.gov.in>) and ePay (<https://pay.ecourts.gov.in>) shall remain down from 27th July, 2022 9 PM to 28th July, 2022 10 PM due to security audit.

This is for the general information of all concerned.

Sd/-
(S. Saha)
Dy. Registrar (Vigilance)-cum-CPC

No. F.6(52)-HC/2021-22/18210-45

Dated, Agartala, the 28th July, 2022

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship;
2. Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura for kind appraisal of His Lordship;
3. Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship;
4. Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge-in-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship;
5. The Secretary, High Court Bar Association, Agartala for kind information;
6. The Secretary, Tripura Bar Association, Agartala for kind information;
7. **The District and Sessions Judge**, Gomati Judicial District, Udaipur / Khowai Judicial District, Khowai / North Tripura Judicial District, Dharmanagar / Dhalai Judicial District, Ambassa / Sepahijala Judicial District, Sonamura / West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia for information;

8. The Registrar (Vigilance), High Court of Tripura, Agartala;
9. The Registrar (Judicial), High Court of Tripura, Agartala;
10. **The Family Judge**, Udaipur, Gomati Judicial District / Khowai, Khowai Judicial District / Agartala, West Tripura Judicial District / Dharmanagar, North Tripura Judicial District / Kailashahar, Unakoti Judicial District / Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District / Belonia, South Tripura Judicial District for information;
11. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. The Dy. Registrar (Judicial), High Court of Tripura, Agartala for information and doing the needful;
14. **The Judge, designated Virtual Court** [Judicial Magistrate 1st Class-cum-Civil Judge (Jr. Div.), Court no. 1, Agartala, West Tripura] for information and doing the needful;
15. Shri B.K. Biswas, Scientist-E, NIC Cell, High Court of Tripura for kind information and doing the needful;
16. Shri Prabhas Debnath, Scientist-D, NIC, Tripura State Unit, Agartala for kind information and doing the needful;
17. The Superintendent of Police (Traffic), West Tripura District, Agartala for information and doing the needful;
18. P.S.- I to the Registrar General, High Court of Tripura, Agartala;
19. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this Order in the official website of the High Court of Tripura immediately.**
20. The Sr. System Officer, eCourts Services, High Court of Tripura for information and necessary action;
21. Staff(s) attached to the eSewa Kendra of the Registry for information and necessary action;
22. ORDER File.

Dy. Registrar (Vigilance)-cum-CPC